

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 117**  
**Appeal No.-175/252/ND/2020**

**IN THE MATTER OF:**

JSB Infratech Ltd. &Anr.	...	Appellant
Vs		
ROC	...	Respondent

**Order under Section 252.**

**Order delivered on 17.08.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Appellant	:Mr.Atul Kumar Singh, Adv. Mr.ChiragJain( Adv.
For the ROC	: Ms.Sweety Kumar, AROC
For the IT Dept.	:

**ORDER**

Learned Counsel for the appellant seeks and is granted time to file financial statement of the company of last three years preceding strike off and the latest proof of immoveable property in the name of company.

List on 21.10.2021

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**